

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Contempt Petition No.290/00016/2016
in
Original Application No. 290/00440/2013

Date of decision: 23.03.2021

CORAM

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

1. Bhawani Singh son of Shri Nathu Singh, aged 51 years, r/o Hanuman Hatha, Gali No.3, Near Ganesh Mandir, Bikaner.
2. Raj Kumar son of Shri Mangal Singh, aged 53 years.
3. P O Augustine son of Shri Ouseph, aged 53 years.
4. P V Kesvan son of Shri Kunji Krishna Kurup, aged 51 years.
5. Verghese Oommen son of Shri Oommen Koshi, aged 53 years.
6. Mohan Lal Joshi son of Shri Ram Niwas, aged 53 years.
7. Mirza Alias beg son of Shri Mirza Ahmed Beg, aged 53 years.
8. Bal Mukund son of Shri Megh Raj Sharma, aged 53 years.
9. Anand Kumar son of Shri Purna Nand, aged 53 years.

All applicants FGM in the office of Garrison Engineer (Air Force) (N) MES, Nal, Bikaner, r/o c/o Shri Bhawani Singh son of Shri Nathu Singh, r/o Hanuman Hatha, Gali No.3, Near Ganesh Mandir, Bikaner.

.....Petitioners

By Advocate: Mr. Vijay Mehta

Versus

1. Shri Ajit Krishana Singh, Commander Works Engineer (Air Force), MES, Bikaner.
2. Shri G Mohan Kumar, Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
3. Major Abhinav Sandhu, Garrison Engineer, MES, Nal, Bikaner.

.....Respondents

By Advocate: Mr. B.L. Tiwari

ORDER (ORAL)

Per Hon'ble Mrs. Jasmine Ahmed, Member (J)

Heard.

2. Learned counsel for the petitioners very fairly states that the order of this Tribunal in OA No.290/00440/2013 dated 13.04.2015 has already been complied with, and hence, they have no further grievance.
3. In view of the above submissions, nothing survives in the contempt petition. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

**(ARCHANA NIGAM)
MEMBER (A)**

**(JASMINE AHMED)
MEMBER (J)**